

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-EIGHTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Fifty-eighth Report.

2. The Committee met on the 8th March, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 12th March, 1965.

3. The Members whose resolutions had been included in the List of Business for the 12th March, 1965 had been invited to present their views on the resolutions before the Committee. Shri Prakash Vir Shastri (who is also a member of the Committee) attended the sitting.

4. The Committee recommend the allocation of time as follows :—

(1) Resolution regarding Structure of education by Dr. L. M. Singhvi.	1 hour
(2) Resolution regarding Session of Parliament by Shri Prakash Vir Shastri.	1½ hours
(3) Resolution regarding Session of Parliament by Shri M. R. Krishna.	1½ hours

NEW DELHI:

March 8, 1965.

Phalgun 17, 1965 (Saka).

S. V. KRISHNAMOORTHY RAO.

Chairman,

Committee on Private Members'
Bills and Resolutions.